

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bharati Defence and Infrastructure Limited Date of Commencement of Liquidation: 14-01-2019; List of Stakeholders as on Date: 05-06-2024; Name of IP: Mr. VijayKumar V Iyer; Process Number: 1; Last 5 digitof registration number: 10490

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				145598457				NA
2	Liquidation costs incurred till date				606793163				NA
3	Secured financial creditors	11	141320526663	11	132241951931		9078574731		Annexure 3
4	Unsecured financial creditors	1	55569026	1	55327243		241783		Annexure 4
5	Operational creditors (Workmen)	607	135941845	607	135519610		422235		Annexure 5
6	Operational creditors (Employees)	903	443767658	903	413004085		30763574		Annexure 6
7	Operational creditors (Government Dues)	15	49615038448	15	39967985174		9647053274		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	308	8877426404	308	2330184813		6547241591		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	4356474298	2	690692563		3665781735		Annexure 9
Total		1847	204804744342	1847	176587057039	0	28970078923	0	